Title: The motion for consideration of the Apprentice (Amendment) Bill, 2007. (Motion adopted and Bill passed).												
MR. SPEAKER: Now, we shall take up item no. 23. Shri Oscar Fernandes.												
(Interruptions)												

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I beg to move:

"That the Bill further to amend the Apprentices Act, 1961, as passed by Rajya Sabha, be taken into consideration."

...(Interruptions)[R4]

MR. SPEAKER: The question is:

"That the Bill further to amend the Apprentices Act,1961, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

...(Interruptions)

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI OSCAR FERNANDES: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 7.9.2007 ...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.16 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

The Lok Sabha re-assembled at Fourteen of the Clock

(Mr. Deputy-Speaker in the Chair)

श्री प्रभु	नाथ सिंह	ह (महाराजगंज,	बिहार)	: उपाध्यक्ष	महोदय	ा, मुझे अप	नी बात	कहने का	मौका दी	जिए। मैं	ं आपसे	निवेदन	करना	चाहता	हूं कि	सदन
में तीन	दिनों से	जेपीसी बनाने	के लिए	चर्चा चल रह	ते है।	(<u>ट्यवधान)</u>	(कार्यवार्ह	ही-वृतान्त	ा में सम्ब	नितत न	हीं किया	गया।)	हम अ	ापसे वि	नेवेदन	करना
चाहते ह	हैं और अ	ापसे संरक्षण च	ाहते हैं।	(<u>व्यवधान</u>)											

उपाध्यक्ष महोदय : यह बात रिकार्ड में नहीं जाएगी। आप कृपया बैठ जाइए।

…(<u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: Now, the House will take up Item No.25.

Shri Rajiv Ranjan Singh 'Lalan'.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : महोदय, यह सदन का अपमान है। यह सदन की अवमानना है। एक बार प्रधान मंत्री जी का बयान आ गया, फिर उसके बाद सदन की सहमति हो गयी। पहले सदन की जेपीसी बनाएं और ...(<u>व्यवधान</u>)

श्री राजीव रंजन सिंह 'ललन' (बेगूसराय): महोदय, जब हाउस आर्डर में होगा, तो ही मैं बोल पाऊंगा। बिना हाउस के आर्डर में आए मैं कैसे बोल सकता हूं।...(<u>ट्यवधान</u>)

14.01 hrs.

(At this stage, Shri Ashok Pradhan and some other Hon'ble

Members came and stood on the floor near the Table)

उपाध्यक्ष महोदय : आप लोग बैठ जाइए।

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3 p.m.

14.02 hrs.

The Lok Sabha then adjourned till Fifteen

of the Clock.

15.10 hrs.

The Lok Sabha re-assembled at ten minutes past Fifteen of the Clock.

(Dr. Laxminarayan Pandey in the Chair)

MR. CHAIRMAN: Item No. 27 - Shri Jai Prakash

15.10Â1/4 hrs.

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